NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/58/2016

NAME OF THE PETITIONER(S)

: Saraswathi

NAME OF THE RESPONDENT(S)

: Nagabhushanam Precision Engg Industries P Ltd & 7 Ors

UNDER SECTION

: 397/398, 237, 235 & 111A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. SANKARANARBYOND Coiensel in lethoner

ORDER

Shri R Sankaranayanan, counsel for petitioner present. No representation on behalf of the respondents. Counsel for petitioner is directed to cause service of notice on all the respondents by way of publication in newspaper in vernacular language and one in English having wider circulation in the District in which the office of the company is situated, for their appearance before this Bench by the next date of hearing and file an affidavit along with proof of advertisement.

Put up on 27.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)